## CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH. PATNA.

OA NO.607/2005

Raghunath Singh Union of India & Ors.

Shri U.N.Dubey, Id. ASC for the respondents, UOI

Dated: 12.10.2011

## ORDER

[oral]

This OA has been filed by the applicant for reimbursement of medical bills which was rejected by the Director General, Department of Posts, New Delhi, It appears from the record that no one is appearing on behalf of the applicant for the last several dates. On the last date, it was clearly ordered that if nobody appears on behalf of the applicant on the next date of hearing, then the case may be dismissed for non prosecution. Today also nobody appears on behalf of the applicant. It seems that the applicant has lost his interest in pursuing the matter. The OA is. therefore, dismissed for non prosecution.

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[ Bidisha Banerjee |M|J] mps.

A. K. Jain |M|A|